

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/152/2023
NAME OF THE COMPANY	Madhucon Infra Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Madhucon Infra Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. Niharika Agarwal for the Petitioner.

Ld. Counsel Mr. Raja Shekar Rao Salvaji for the Respondent.

Counter has already been filed. For filing of rejoinder within 4 weeks, **matter is adjourned to 09.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)